

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-20/2001/3403/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To,
Shri D.Ullah,
District and Sessions Judge,
Kamrup, Amingaon.

Dated Guwahati, the 12th August, 2021.

Sub:- Restricted holiday.

Ref:- Your letter No. DJKA/620/2021 Dated 12th August, 2021.

Sir,

With reference to the above, I am directed to inform you that your prayer for restricted holiday on 13.08.2021, has been granted.

The next senior most Judicial officer at the station will remain in charge of your Court and office during your absence.

Yours faithfully,

Sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-20/2001/3404/A, dated 12.8.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.

6/2/8/21

JT.REGISTRAR (VIGILANCE)

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